

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No.180 of 2012 & IA No.319 of 2012  
and Appeal No.181 of 2012 & IA No. 317 of 2012

Dated: 28<sup>th</sup> November, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Appeal No. 180 of 2012

Shell India Markets Pvt. Ltd. .... Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Ms. Renuka Sahu

Counsel for the Respondent(s) :

Appeal No. 181 of 2012

Reliance Industries Limited and Ors. .... Appellant (s)

Versus

Indian Oil Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant(s) : Ms. Renuka Sahu

Counsel for the Respondent(s) :

ORDER

The Counsel in Appeal No.180 of 2012 seeks some time to make further submissions.

Post the matter on 09.12.2014.

(Nayan Mani Borah)  
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)  
Chairperson

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